## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 144(ND)14 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2016

NAME OF THE COMPANY: M/s. Sh. Surender Singh V/s. M/s. Avani Buildtech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION REPRESENTATION

SIGNATURE

NPS CHAWLA, ADV.

SULOY DATTA, ADV

} Respondents \_ Sign

SIMPAN JOT SURLEY FOR PETITIONERS &

200

## ORDER

The valuation report has been filed.

Ld. Counsel for the petitioner wishes to file his objection. Let the same be filed within one week from today.

3. To come up on 10.08.2016.

> (Ina Malhotra) Member Judicial

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(K. varagnarajan) Member Judicial